

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

RA NO.220/2002 in OA NO.1809/1996

New Delhi this the 95 th day of September, 2002

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J).
Hon'ble Shri M.P. Singh, Member (A).

Union of India & Ors.

Petitioners.

Versus

Jiwdhan & Ors.

.. Respondents.

ORDER (BY CIRCULATION)

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J).

We have perused the Review Application (RA 220/2002). MA 2049/2002 has been filed praying for condonation of the delay.

- 2. In the facts and circumstances of the case mentioned in MA 2049/2002, the prayer for condonation of delay is allowed.
- 3. We have carefully perused the grounds taken by the review applicants in the review application.

 None of these grounds come within the provisions of Order 47 Rule 1 CPC read with Section 22(3)(f) of the Administrative Tribunals Act, 1985 as there is no error apparent on the face of the record. RA 220/2002 is accordingly rejected.

(M.P. Singh) Member (A)

(Smt. Lakshmi Swaminathan)
Vice Chairman (J)

Latel Smetha

'SRD'